NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 75/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

Mr. Ramhari Deorao Ganage

V/s.

M/s. Rojee Tasha Stampings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Mahesh Atharale | Per Por mysms

Anagha Anasingaraju | Petitimers

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ORDER TCP 75/397-398/NCLT/MB/MAH/2012

Petitioner is present. Respondent is absent.

For the Petitioner informed that there is urgency in this matter, the Respondent side is hereby directed to appear and argue the matter on the next date of hearing.

List this matter on 30.1.2018.

V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)